

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 45/AM14
SCHEDULED TO BE HELD ON 05.02.2014
(HELD ON 13.02.2014)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 45/87-NC-7/2013 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled held on 05.02.2014 (held on 13.02.2014) under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP

2. Committee confirmed Minutes of NC Meeting No. 43/AM14 and 44/AM14 held on 31.01.2014.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

1	Case No.:29/21/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00171/AM13/	RLA File :09/24/040/00622/AM12/	Lic.No/Date:0910052053 04.04.2012	Defer Date:05.03.2014
	Decision: A D/L No. 46011/22/2012-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.01.2014. Comments awaited from D/o C&PC.			

	Case No.:3/35/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
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2	HQ File :01/87/050/00291/AM13/	RLA File :08/24/040/00118/AM13/	Lic.No/Date:0810113111 05.07.2012	Defer Date:12.03.2014
Decision: A D/L No. 46011/130/2012-PC.II dated 10.02.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

3	Case No.:5/33/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00275/AM13/	RLA File :09/24/040/00305/AM13/	Lic.No/Date:0910053849 18.09.2012	Defer Date:05.03.2014
Decision: A D/L No. 46011/22/2012-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.01.2014. Comments awaited from D/o C&PC.				

4	Case No.:13/37/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00311/AM13/	RLA File :09/24/040/00323/AM13/	Lic.No/Date:0910054015 10.10.2012	Defer Date:05.03.2014
Decision: A D/L No. 46011/22/2012-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.01.2014. Comments awaited from D/o C&PC.				

5	Case No.:1/34/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00279/AM13/	RLA File :08/24/040/00277/AM13/	Lic.No/Date:0810116195 07.11.2012	Defer Date:12.03.2014
Decision: A D/L No. 46011/130/2012-PC.II dated 10.02.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

6	Case No.:2/20/87-ALC1/2013	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00163/AM14/	RLA File :05/23/040/00277/AM13/	Lic.No/Date:0510338580 07.11.2012	Defer Date:05.03.2014

Decision: A copy of application has been forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.

7	Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/11/2013-PC.II dated 30.08.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.12.2013. Comments awaited from D/o C&PC.			

8	Case No.:4/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00399/AM13/	RLA File :03/95/040/00794/AM13/	Lic.No/Date:0310719764 08.01.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/11/2013-PC.II dated 30.08.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.12.2013. Comments awaited from D/o C&PC.			

9	Case No.:1/2/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00491/AM13/	RLA File :05/23/040/00457/AM13/	Lic.No/Date:0510345354 11.02.2013	Defer Date:26.02.2014
	Decision: A D/L No. 46011/37/2013-PC.II dated 17.11.2013 was issued by D/o C&PC to firm. This was followed by Reminder to firm on 10.12.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

10	Case No.:8/7/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00020/AM14/	RLA File :03/94/040/01126/AM13/	Lic.No/Date:0310729860 28.03.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to DIPP on 09.05.2013. Comments awaited from DIPP. However, Technical Authority informed that the firm has requested to put hold its case till further amendment in the subject Advance Authorization by RLA, Mumbai. Licence Amendment Sheet is still awaited.			

11	Case No.:33/7/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00045/AM14/	RLA File :34/24/040/00004/AM14/	Lic.No/Date:3410036614 09.04.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/106/2011-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 and 19.12.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

12	Case No.:15/13/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00081/AM14/	RLA File :34/24/040/00010/AM14/	Lic.No/Date:3410036728 26.04.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/106/2011-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 and 19.12.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

13	Case No.:16/13/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00082/AM14/	RLA File :34/24/040/00011/AM14/	Lic.No/Date:3410036729 26.04.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/106/2011-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 and 19.12.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

Case No.:9/17/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES	Meet No/Date:45/87-ALC1/2013	Status: Approved
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	LIMITED,	13.02.2014	
HQ File :01/87/050/00116/AM14/	RLA File :03/94/040/00086/AM14/	Lic.No/Date:0310734131 13.05.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40112090	62/0- New Pneumatic Tyres of Rubber, of a kind used on buses or lorries : Other	90000.000	K.G	17011900.00	306500.00 US Dollars
2	40114090	62/0- New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other.	60000.000	K.G	10699100.00	192800.00 US Dollars
3	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines	2800000.000	K.G	501752600.00	9040600.00 US Dollars
4	40116200	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24")	850000.000	K.G	156945600.00	2827800.00 US Dollars
5	40116300	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24")	350000.000	K.G	62881000.00	1133000.00 US Dollars
6	40116900	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread:Other	4200000.000	K.G	725571600.00	13073400.00 US Dollars
7	40119200	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on agricultural of forestry vehicles and machines.	1275000.000	K.G	232697600.00	4192800.00 US Dollars
8	40119300	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24")	550000.000	K.G	103948600.00	1872900.00 US Dollars
9	40119400	62/0- New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24")	800000.000	K.G	151973000.00	2738300.00 US Dollars
10	40119900	62/0- New Pneumatic Tyres of Rubber, Other : (Steel, Nylon tyres)	300000.000	K.G	51729500.00	932100.00 US Dollars
11	40129010	62/0- Solid tyre of Rubber, Other : for Motor vehicles.	100000.000	K.G	20526500.00	369800.00 US Dollars

12	40131020	62/0- Inner Tubes, of Rubber, For Lorries and buses				10000.000	K.G	3195200.00	57600.00 US Dollars
13	40139030	62/0- Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included				25000.000	K.G	7986700.00	143900.00 US Dollars
							Total	2,046,918,900.00	36,881,500.00
Sl .No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	
1	40012100	NATURAL RUBBER	3936075.000	K.G	722,951,200.00	13,026,147.73 US Dollars	191,965,629.52	Qty	
2	40022000	SYNTHETIC RUBBER : PBR	922190.000	K.G	148,608,000.00	2,677,621.61 US Dollars	40,417,182.77	Qty	
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1348350.000	K.G	202,078,000.00	3,641,045.04 US Dollars	54,893,466.14	Qty	
4	40023900	CHOLO BUTYL RUBBER	36885.000	K.G	10,645,000.00	191,801.80 US Dollars	2,251,464.15	Qty	
5	40027000	EPDM RUBBER	2025.000	K.G	573,200.00	10,327.93 US Dollars	121,234.31	Qty	
6	28030010	CARBON BLACK	3237037.500	K.G	247,961,400.00	4,467,772.97 US Dollars	111,502,718.94	Qty	
7	59021010	NYLON TYRE CORD FABRIC (DIPPED)	615450.000	K.G	156,935,700.00	2,827,670.27 US Dollars	85,759,866.54	Qty	
8	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	121800.000	K.G	23,659,700.00	426,300.90 US Dollars	3,343,094.63	Qty	
9	73129000	BRASS COATED STEEL TYRE CORD (BREAKER AND BODY PLY)	33000.000	K.G	5,860,800.00	105,600.00 US Dollars	3,973,488.02	Qty	
10	72173020	BEAD WIRE	351850.000	K.G	21,487,600.00	387,163.96 US Dollars	4,575,335.16	Qty	
11	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	190447.500	K.G	39,616,200.00	713,805.39 US Dollars	30,223,031.88	Qty	
12	38121000	RUBBER CHEMICAL : ACCELERATOR	62255.000	K.G	12,115,300.00	218,293.68 US Dollars	7,446,118.49	Qty	
13	38123090	RUBBER CHEMICAL : RETARDERS	14112.500	K.G	3,146,900.00	56,700.90 US Dollars	1,929,301.12	Qty	
14	38122090	RUBBER CHEMICAL : MBTS	175.000	K.G	45,600.00	821.62 US Dollars	15,730.02	Qty	
15	28170010	ZINC OXIDE	165375.000	K.G	19,374,400.00	349,088.27 US Dollars	7,542,849.34	Qty	
16	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	116875.000	K.G	7,783,900.00	140,250.43 US Dollars	7,167,070.42	Qty	
		MISCELLANEOUS							

17	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	111385.000	K.G	15,454,700.00	278,463.05 US Dollars	7,849,432.45	Qty
18	34031900	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	56875.000	K.G	9,732,600.00	175,362.15 US Dollars	4,180,327.35	Qty
19	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	25775.000	K.G	1,442,900.00	25,998.19 US Dollars	365,568.71	Qty
20	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	505325.000	K.G	38,477,100.00	693,281.08 US Dollars	17,613,335.32	Qty
21	39111010	MISCELLANEOUS CHEMICALS : C. I. RESINS	140.000	K.G	27,200.00	490.09 US Dollars	8,709.55	Qty
22	38123030	INSOLUBLE SULPHUR	33182.500	K.G	4,157,800.00	74,915.31 US Dollars	476,336.72	Qty
23	84819090	BRASS VALVE OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,699,700.00	30,625.23 US Dollars	410,202.37	Qty
24	84819090	VALVE CORES OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,699,700.00	30,625.23 US Dollars	410,202.37	Qty
25	40169990	BLADDERS	2255.000	Number	10,231,200.00	184,345.91 US Dollars	2,981,408.29	Qty
				Total	1,705,765,800.00	30,734,518.74		

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/167/2013/TSW dated 13.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon (Total Quantity to be exported 1,20,000.00 kgs)	100 kgs	1. Natural Rubber	42.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs

		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.800 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.300 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 60,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical : Antioxidants	1.600 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs

		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
3. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester (Total Quantity to be exported 32,00,000.00 kgs)	100 kgs	1. Natural Rubber	37.500 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs
		4. Carbon Black	28.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	6.250 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.500 kgs

		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.600 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
4. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester / Polyester Belt (Total Quantity to be exported 40,35,000.00 kgs)	100 kgs	1. Natural Rubber	29.000 kgs
		2. Synthetic Rubber : PBR	13.75 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.25 kgs
		4. Carbon Black	28.25 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
		6. Polyester Tyre Cord Fabric (Dipped)	3.00 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	1.90 kgs

		9. Rubber Chemical : Accelerator	0.75 kgs
		10. Rubber Chemical : Retarders	0.20 kgs
		11. Zinc Oxide	1.50 kgs
		12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	1.00 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs
		16. Miscellaneous Chemicals : Plasticisers	4.60 kgs
		17. Insoluble Sulphur	0.50 kgs
		18. Bladders	0.02 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
5. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24”) Nylon. (Total Quantity to be exported 8,60,000.00 kgs)	100 kgs	1. Natural Rubber	41.800 kgs
		2. Synthetic Rubber : PBR	5.650 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.700 kgs
		4. Carbon Black	27.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical: Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs

		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
6. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24”) Nylon. (Total Quantity to be exported 3,50,000.00 kgs)	100 kgs	1. Natural Rubber	36.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
		4. Carbon Black	29.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs

		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		15. Insoluble Sulphur	0.250 kgs
		16. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
7. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon (Total Quantity to be exported 13,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	26.350 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.700 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.450 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals :	1.000 kgs

		Stearic Acid	
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.100 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals .			
8. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 5,50,000.00 kgs)	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs
		6. Bead Wire	3.600 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs

		12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
		14. Miscellaneous Chemicals : Plasticisers	3.650 kgs
		15. Insoluble Sulphur	0.200 kgs
		16. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals .			
9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 8,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.000 kgs
		2. Synthetic Rubber : PBR	2.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.400 kgs
		4. Chloro Butyl Rubber	1.800 kgs
		5. Carbon Black	26.750 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
		7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	10.000 kgs
		8. Bead Wire	2.500 kgs
		9. Rubber Chemical : Antioxidants	1.800 kgs
		10. Rubber Chemical : Accelerator	0.500 kgs
		11. Rubber Chemical : Retarders	0.050 kgs
		12. Zinc Oxide	1.250 kgs
		13. Miscellaneous Chemicals :	1.150 kgs

		Stearic Acid	
		14. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		15. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		16. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
		17. Miscellaneous Chemicals : Plasticisers	3.500 kgs
		18. Insoluble Sulphur	0.300 kgs
		19. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
10. Solid Tyres of Rubber, Other: for Motor vehicles Solid (Total Quantity to be exported 1,00,000.00 kgs)	100 kgs	1. Natural Rubber	53.000 kgs
		2. Synthetic Rubber : PBR	5.450 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs
		4. Carbon Black	33.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs
		6. Bead Wire	1.250 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	1.000 kgs
		9. Rubber Chemical : Retarders	0.500 kgs
		10. Zinc Oxide	3.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs
		12. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs

		13. Miscellaneous Chemicals : Plasticisers	1.750 kgs
		14. Insoluble Sulphur	0.500 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
11. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 10,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	43.600 kgs
		2. EPDM Rubber	5.000 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
12. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 25,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	42.500 kgs
		2. EPDM Rubber	6.100 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs

			7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
			8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
			9. Brass Valve of Relevant Specification and Size	Net to Net
			10. Valve Cores of Relevant Specification and Size	Net to Net
			Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.	
RLA may take consequential action as per Policy / Procedures.				

15	Case No.: 4/14/87-ALC1/2013	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00087/AM14/	RLA File :03/95/040/00039/AM14/	Lic.No/Date:0310734478 15.05.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/57/2012-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.			

16	Case No.: 4/27/87-ALC1/2013	Party Name:HELIOS PACKAGING	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00223/AM14/	RLA File :07/24/040/00542/AM13/	Lic.No/Date:0710095382 15.05.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/79/2013-PC.II dated 31.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder to firm on 10.12.2013 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

17	Case No.:3/14/87-ALC1/2013	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00086/AM14/	RLA File :03/95/040/00998/AM13/	Lic.No/Date:0310735121 21.05.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/40/2010-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.02.2014. Comments awaited from D/o C&PC.			

18	Case No.:4/19/87-ALC1/2013	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00144/AM14/	RLA File :03/94/040/00143/AM14/	Lic.No/Date:0310736567 04.06.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/66/2011-PC-II, dated 03.09.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.11.2013. However the Technical Representative of D/o C&PC requested to again furnish a copy of reply of firm alongwith a copy of 4.7 application to them. Hence, it was decided to again forward a copy of reply of firm alongwith a copy of 4.7 application to D/o C&PC.			

19	Case No.:6/19/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00146/AM14/	RLA File :03/94/040/00198/AM14/	Lic.No/Date:0310736672 05.06.2013	Defer Date:05.03.2014
	Decision: A copy of application was forwarded to DIPP on 31.07.2013. Comments awaited from DIPP. However, Technical Authority informed that the firm has requested to put hold its case till further amendment in the subject Advance Authorization by RLA, Mumbai.			

20	Case No.:19/14/87-ALC1/2013	Party Name:SASA RUBBERS PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00102/AM14/	RLA File :24/24/040/00004/AM14/	Lic.No/Date:2410039102 11.06.2013	Defer Date:12.03.2014
	Decision: A D/L was issued to firm on 01.11.2013 giving 15 days time for submission of information. This was followed by Reminder from DGFT on 31.12.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information .			

Case No.:1/19/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Approved
HQ File :01/87/050/00141/AM14/	RLA File :09/24/040/00628/AM13/	Lic.No/Date:0910056312 11.06.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39069090	62/0- FLOLUX AM	96000.000	K.G	3628800.00	67200.00 US Dollars
				Total	3,628,800.00	67,200.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29161100	Acrylic acid	5856.000	K.G	804,468.00	14,640.00 US Dollars	210,051.00	Value & Qty
2	29241900	Acrylamide 50 HST	24480.000	K.G	1,681,470.00	30,600.00 US Dollars	439,041.00	Value & Qty
				Total	2,485,938.00	45,240.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/141/2005-PC-II dated 28.01.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
FLOLUX AM (Non Volatile Solids 21 ± 2%)	1 kg	1. Acrylic Acid	0.0610 kg
		2. Acrylamide 50 HST (50% water solution of Acrylamide)	0.2550 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:2/17/87-ALC1/2013		Party Name:PHOENIX CONVEYOR BELT INDIA PRIVATE LIMITED		Meet No/Date:45/87-ALC1/2013 13.02.2014		Status: Rejected		
HQ File :01/87/050/00109/AM14/		RLA File :02/24/040/00026/AM14/		Lic.No/Date:0210190724 14.06.2013		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40101290	62/0- CONVEYOR AND ELEVATOR TEXTILE BELTING (GENERAL PURPOSE) OF RELEVANT NATURAL/SYNTHETIC RUBBER. Containing : Synthetic Fabric - 33000.000 kgs, Relevant Grade of SBR - 50549.000 kgs, Natural Rubber - 2662.000 kgs			113149.000	K.G	27059784.00	466548.00 US Dollars
						Total	27,059,784.00	466,548.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	59069990	Synthetic Fabric 840 Denier and above	34650.000	K.G	9,043,650.00	155,925.00 US Dollars	965,861.00	Value & Qty
2	40021990	SBR (Grade 1500-1502 Series)	53076.450	K.G	9,235,282.00	159,229.00 US Dollars	1,011,263.38	Value & Qty
3	40012990	Natural Rubber Commercial Grade	2795.100	K.G	567,414.00	9,783.00 US Dollars	121,483.34	Value & Qty
4	28030010	Carbon Black	22629.800	K.G	1,837,556.00	31,682.00 US Dollars	105,291.96	Value & Qty
5	38123010	Rubber Chemical - Accelerator	2262.980	K.G	787,466.00	13,577.00 US Dollars	86,227.53	Value & Qty
6	38123030	Misc. Chemical - Bonding Agent	3394.470	K.G	1,575,048.00	27,156.00 US Dollars	131,359.00	Value & Qty
7	48115900	Silicon Paper	1244.639	K.G	326,656.00	5,632.00 US Dollars	32,665.60	Value & Qty
				Total	23,373,072.00	402,984.00		
Decision: A D/L was issued by DIPP to firm on 22.08.2013. This was followed by Reminder from DGFT on 01.10.2013 and 10.12.2013 (Final Reminder) giving 15 days time for submission of information. It was observed that the firm failed to furnish information despite of repeated reminders to them, hence the Committee decided to reject the case. The Committee also decided to direct RLA not to issue further advance authorizations for the above export product till further directions from this office.								

23	Case No.:30/17/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00137/AM14/	RLA File :05/23/040/00126/AM14/	Lic.No/Date:0510358460 02.07.2013	Defer Date:26.02.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

24	Case No.:9/24/87-ALC1/2013	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00196/AM14/	RLA File :03/95/040/00370/AM14/	Lic.No/Date:0310744316 06.08.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/72/2013-PC.II dated 11.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 10.12.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

25	Case No.:15/25/87-ALC1/2013	Party Name:ST.MARYS RUBBERS PVT.LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00213/AM14/	RLA File :10/24/040/00029/AM14/	Lic.No/Date:1010054321 06.08.2013	Defer Date:12.03.2014
	Decision: A D/L No. 7/251/2013-TSW dated 31.01.2014 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

26	Case No.:18/25/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00216/AM14/	RLA File :34/24/040/00099/AM14/	Lic.No/Date:3410037629 12.08.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/106/2011-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 and 19.12.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be			

constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

27	Case No.:1/22/87-ALC1/2013	Party Name:ECOPLAST LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00166/AM14/	RLA File :03/94/040/00168/AM14/	Lic.No/Date:0310745501 16.08.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/58/2011-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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Case No.:22/33/87-ALC1/2013		Party Name:SANKHLA POLYMERS (P) LTD.,		Meet No/Date:45/87-ALC1/2013 13.02.2014		Status: Approved		
HQ File :01/87/050/00300/AM14/		RLA File :07/24/040/00046/AM14/		Lic.No/Date:0710097672 22.08.2013		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39042290	63/0- PVC COMPOUND CONTAINING 30654.70 KGS OF PVC RESIN, 13934.00 KG OF DI-OCTYLE PTHALATE, 8360.40 KGS OF CALCIUM CARBONATE AND 2786.80 KGS OF LUBRICANTS			55735.900	K.G	4050000.00	75000.00 US Dollars
						Total	4,050,000.00	75,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	30655.000	K.G	1,670,684.00	30,654.75 US Dollars	1,670,684.00	Value & Qty
2	29173920	DI OCTYLE PTHALATE	13934.000	K.G	1,366,923.00	25,081.16 US Dollars	1,366,923.00	Value & Qty
				Total	3,037,607.00	55,735.91		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/33/2009-PC-II dated 28.01.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound	1 kg	1. PVC Resin	0.550 kg
		2. Di Octyl Phthalate	0.250 kg
RLA may take consequential action as per Policy / Procedures.			

29	Case No.:15/33/87-ALC1/2013	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00293/AM14/	RLA File :03/95/040/00383/AM14/	Lic.No/Date:0310747326 28.08.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/100/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

30	Case No.:24/37/87-ALC1/2013	Party Name:SUPRABHA PROTECTIVE PRODUCTS PVT LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00359/AM14/	RLA File :31/83/040/00093/AM14/	Lic.No/Date:3110060151 30.08.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/111/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

31	Case No.:6/29/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00230/AM14/	RLA File :02/24/040/00075/AM14/	Lic.No/Date:0210193827 04.09.2013	Defer Date:05.03.2014

Decision: A D/L No. 46011/13/2009-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.

32	Case No.: 41/29/87-ALC1/2013	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00265/AM14/	RLA File :05/24/040/00186/AM14/	Lic.No/Date:0510364874 06.09.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

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Case No.:13/33/87-ALC1/2013	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Approved
HQ File :01/87/050/00291/AM14/	RLA File :03/95/040/00246/AM14/	Lic.No/Date:0310748690 06.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39031990	63/0- COLOURED HIGH GLOSS HIGH IMPACT POLYSTYRENE	5000.000	M.T	649678260.00	11601398.00 US Dollars
				Total	649,678,260.00	11,601,398.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29025000	STYRENE MONOMER	4400.000	M.T	418,880,000.00	7,480,000.00 US Dollars	2,094,400.00	Qty
2	40022000	POLYBUTADIENE RUBBER	495.000	M.T	72,072,000.00	1,287,000.00 US Dollars	10,810,800.00	Qty
3	39039090	STYRENE BUTADIENE COPOLYMER	247.500	M.T	41,580,000.00	742,500.00 US Dollars	4,158,000.00	Qty
4	27101990	MINERAL OIL / LIQUID PARRAFIN	112.500	M.T	7,560,000.00	135,000.00 US Dollars	756,000.00	Qty
5	32061110	TITANIUM DIOXIDE	125.000	M.T	22,400,000.00	400,000.00 US Dollars	2,240,000.00	Qty

				Total	562,492,000.00	10,044,500.00		
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Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/57/2005-PC-II dated 28.01.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Coloured High Gloss High Impact Polystyrene	1 kg	1. Styrene Monomer	0.8800 kg
		2. Polybutadiene Rubber	0.0990 kg
		3. Styrene Butadiene Copolymer	0.0495 kg
		4. Mineral Oil / Liquid Parrafin	0.0225 kg
		5. Titanium Dioxide	0.0250 kg
RLA may take consequential action as per Policy / Procedures.			

34	Case No.: 3/33/87-ALC1/2013	Party Name:PRECISION UPVC MOULDERS PVT. LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00281/AM14/	RLA File :03/95/040/00480/AM14/	Lic.No/Date:0310748980 10.09.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013 and 27.01.2014. Comments awaited from D/o C&PC.			

35	Case No.: 14/33/87-ALC1/2013	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00292/AM14/	RLA File :03/95/040/00295/AM14/	Lic.No/Date:0310750172 18.09.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/99/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.: 33/33/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE	Meet No/Date:45/87-ALC1/2013	Status: Deferred
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36		LIMITED	13.02.2014	
	HQ File :01/87/050/00311/AM14/	RLA File :08/24/040/00271/AM14/	Lic.No/Date:0810125073 25.09.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/94/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

37	Case No.:10/37/87-ALC1/2013	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00345/AM14/	RLA File :03/94/040/00538/AM14/	Lic.No/Date:0310751348 26.09.2013	Defer Date:26.02.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 18.12.2013. Comments awaited from D/o C&PC.			

38	Case No.:34/33/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00312/AM14/	RLA File :08/24/040/00272/AM14/	Lic.No/Date:0810125187 27.09.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/94/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.:11/37/87-ALC1/2013	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Approved
HQ File :01/87/050/00346/AM14/	RLA File <		

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29094100	Diethylene Glycol	45279.000	K.G	3,395,925.00	54,335.00 US Dollars	950,859.00	Qty
2	29173500	Phthalic Anhydride	31941.000	K.G	3,321,864.00	53,150.00 US Dollars	930,122.00	Qty
3	38159000	Catalyst	7.722	K.G	7,336.00	117.00 US Dollars	2,054.00	Qty
				Total	6,725,125.00	107,602.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/77/2007-PC-II dated 28.01.2014, the Committee approved following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Expol PH 322 Polyester Polyol	1 kg	1. Diethylene Glycol	0.645 kg
		2. Phthalic Anhydride	0.455 kg
		3. Catalyst	0.00011 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:12/33/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
HQ File :01/87/050/00290/AM14/	RLA File :05/23/040/00272/AM14/	Lic.No/Date:0510367078 30.09.2013	Defer Date:26.02.2014
Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			

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Case No.:14/37/87-ALC1/2013	Party Name:ACE SIGN IMPEX (P). LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
HQ File :01/87/050/00349/AM14/	RLA File :03/94/040/00572/AM14/	Lic.No/Date:0310752343 04.10.2013	Defer Date:12.03.2014
Decision: A D/L No. 46011/113/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

42	Case No.:4/42/87-ALC1/2013	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00390/AM14/	RLA File :03/95/040/00664/AM13/	Lic.No/Date:0310752321 04.10.2013	Defer Date:26.02.2014
Decision: A copy of application has been forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.				

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Case No.:18/37/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Approved
HQ File :01/87/050/00353/AM14/	RLA File :04/24/040/00104/AM14/	Lic.No/Date:0410150754 08.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39081090	63/0- 30 % Glass Filled Nylon 6 Compund-SGF 30 Black (Nylon 6 Compounded Chips, Grade TUNFYL SGF30 M BLACK)	5000.000	K.G	788375.00	13250.00 US Dollars
				Total	788,375.00	13,250.00

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39081010	NYLON 6 CHIPS	3280.000	K.G	561,585.20	9,282.40 US Dollars	69,411.93	Value & Qty
2	70191100	CHOPPED STRANDS GLASS FIBER	1537.500	K.G	89,298.00	1,476.00 US Dollars	11,037.23	Value & Qty
				Total	650,883.20	10,758.40		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/26/2012-PC-II dated 10.02.2014, the Committee approved following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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30 % Glass Filled Nylon-6 Compound (SGF – 30 Black)	1 kg	1. Polyamide – 6 / Nylon – 6 Chips	0.6560 kg
		2. Glass Fibre	0.3075 kg
RLA may take consequential action as per Policy / Procedures.			

44	Case No.: 47/33/87-ALC1/2013	Party Name:KDDL LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00325/AM14/	RLA File :22/24/040/00014/AM14/	Lic.No/Date:2210014276 09.10.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/102/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

45	Case No.: 12/37/87-ALC1/2013	Party Name:KAMSONS CHEMICALS PVT.LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00347/AM14/	RLA File :03/94/040/00568/AM14/	Lic.No/Date:0310752961 09.10.2013	Defer Date:05.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 18.12.2013. Further a copy of Licence Amendment Sheet received from RLA, Mumbai also forwarded to D/o C&PC on 16.01.2014. Comments awaited from D/o C&PC. However the Technical Representative of D/o C&PC requested to again furnish a copy of application alongwith Licence Amendment Sheet to them. Hence, it was decided to again forward a copy of application alongwith Licence Amendment Sheet to D/o C&PC.			

46	Case No.: 7/37/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00342/AM14/	RLA File :03/94/040/00454/AM14/	Lic.No/Date:0310753950 17.10.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 18.12.2013. Comments awaited from D/o C&PC.			

47	Case No.:8/37/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00343/AM14/	RLA File :03/94/040/00461/AM14/	Lic.No/Date:0310753946 17.10.2013	Defer Date:05.03.2014
Decision: A copy of application has been forwarded to D/o C&PC on 18.12.2013. Comments awaited from D/o C&PC.				

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Case No.:4/37/87-ALC1/2013	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Approved
HQ File :01/87/050/00339/AM14/	RLA File :07/24/040/00210/AM14/	Lic.No/Date:0710099062 18.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39042210	63/0- PVC COMPOUND	150000.000	K.G	10815750.00	165000.00 US Dollars
				Total	10,815,750.00	165,000.00

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	65094.000	K.G	4,535,750.00	67,698.00 US Dollars	340,181.00	Qty
2	28365000	CALCIUM CARBONATE	45564.000	K.G	534,238.00	7,974.00 US Dollars	13,355.00	Qty
3	29173920	DI OCTYL PTHATHALATE (DOP)	33846.000	K.G	4,195,212.00	62,615.00 US Dollars	314,641.00	Qty
				Total	9,265,200.00	138,287.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/18/2007-PC-II dated 10.02.2014, the Committee approved following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound	1 kg	1. PVC Resin	0.43396 kg
		2. Calcium Carbonate	0.30376 kg

		3. Di Octyl Phthalate (DOP)	0.22564 kg
RLA may take consequential action as per Policy / Procedures.			

49	Case No.: 26/37/87-ALC1/2013	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00361/AM14/	RLA File :34/24/040/00186/AM14/	Lic.No/Date:3410038265 21.10.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 18.12.2013. Comments awaited from D/o C&PC.			

50	Case No.: 2/41/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00365/AM14/	RLA File :03/94/040/00435/AM14/	Lic.No/Date:0310754505 21.10.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

51	Case No.: 3/41/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00366/AM14/	RLA File :03/94/040/00445/AM14/	Lic.No/Date:0310754502 21.10.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

52	Case No.: 4/41/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00367/AM14/	RLA File :03/94/040/00537/AM14/	Lic.No/Date:0310754584 21.10.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

Case No.:5/41/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Approved
HQ File :01/87/050/00368/AM14/	RLA File :03/94/040/00545/AM14/	Lic.No/Date:0310754510 21.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39011090	63/0- XLPE Compound	504.000	M.T	57948660.00	932400.00 US Dollars
				Total	57,948,660.00	932,400.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011090	LDPE Granules	498.960	M.T	45,373,426.50	718,502.40 US Dollars	3,403,006.99	Value & Qty
2	29096000	Di-Cumylperoxide (DCP)	10.080	M.T	2,673,518.40	42,336.00 US Dollars	200,513.88	Value & Qty
3	38123090	Antioxidant	5.040	M.T	3,023,622.00	47,880.00 US Dollars	226,771.65	Value & Qty
				Total	51,070,566.90	808,718.40		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/64/2009-PC-II dated 12.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LDPE Granules	0.990 kg
		2. Di-Cumyl Peroxide (DCP)	0.020 kg
		3. Antioxidant	0.010 kg
RLA may take consequential action as per Policy / Procedures.			

54	Case No.: 6/41/87-ALC1/2013	Party Name:GRP LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00369/AM14/	RLA File :03/94/040/00587/AM14/	Lic.No/Date:0310754561 21.10.2013	Defer Date:12.03.2014
	Decision: A D/L No. 7(7)/2014-TSW dated 09.01.2014 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

55	Case No.: 18/41/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00381/AM14/	RLA File :03/94/040/00434/AM14/	Lic.No/Date:0310754498 21.10.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

56	Case No.: 3/42/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00389/AM14/	RLA File :03/94/040/00447/AM14/	Lic.No/Date:0310754575 21.10.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.			

57	Case No.: 8/41/87-ALC1/2013	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00371/AM14/	RLA File :03/94/040/00604/AM14/	Lic.No/Date:0310754752 22.10.2013	Defer Date:26.02.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

	Case No.: 17/41/87-ALC1/2013	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00380/AM14/	RLA File :10/24/040/00044/AM14/	Lic.No/Date:1010055211	Defer Date:12.03.2014

Decision: A D/L No. 7/306/2013-TSW dated 09.01.2014 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

59	Case No.:16/37/87-ALC1/2013	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00351/AM14/	RLA File :03/95/040/00032/AM14/	Lic.No/Date:0310754961 23.10.2013	Defer Date:05.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 18.12.2013. D/o C&PC vide their OM No. 46011/110/2013-PC.II dated 12.02.2014 stated that while going through the application forwarded by this office, they observed that there are no details of item of export, raw material sought to be imported etc. Accordingly, they have requested to again forward a complete set of application with all the details. In view of above, the Committee decided that a copy of application may again be forwarded to D/o C&PC			

60	Case No.:7/41/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00370/AM14/	RLA File :03/94/040/00600/AM14/	Lic.No/Date:0310755333 24.10.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

	Case No.:2/37/87-ALC1/2013	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Approved
	HQ File :01/87/050/00337/AM14/	RLA File :05/24/040/00252/AM14/	Lic.No/Date:0510369928 30.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl. No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	40021990	64/0- Thermo plastic rubber Compound, / TPE / VEEPREENE - TP compounds	300000.000	K.G	55028363.00	879750.00 US Dollars
				Total	55,028,363.00	879,750.00

<i>Sl. No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40021930	SBS /SEBS/ Styrene Butadiene Styrene Co-Polymer / Styrene Butadiene Block Co-Polymer: PB-575,5301, 5302, 511 EN675, 684,611,701,655,659,LCY-1475,1487,1484,1485,3411,3546,LG411S, 614,501,475,TSRC475E, 475R,4202,4230,3201,Kraton D1102, D1184,9550,9551,9552,9554,Globalprene 6150,6151, Dynasol 412,411,540, KTR401	225000.000	K.G	39,406,500.00	630,000.00 US Dollars	10,245,690.00	Value & Qty
2	39039090	Styrene Butadiene Co-Polymer Styrolux-3G55, 684D, StyrocLEAR-GH62, KR03, KR03NW, KR99, KRDEV027, XK43, PB5910, 210, CN08, CN07, 825, 805, 810, 830, PB-5903	36000.000	K.G	5,404,320.00	86,400.00 US Dollars	1,405,123.00	Value & Qty
3	39031990	Polystyrene-HIPS/ GPPS	27000.000	K.G	3,039,930.00	48,600.00 US Dollars	790,381.00	Value & Qty
				Total	47,850,750.00	765,000.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/56/2012-PC-II dated 29.01.2014, the Committee approved following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermo Plastic Rubber Compound / TPE /VEEPREENE	1 kg	1. SBS / Styrene Butadiene Co-Polymer / Styrene Butadiene Block Co-Polymer / SEBS (PB-575, 585, 5301, 5302, 511,	0.7430 kg

		EN-675, 684, 685, 687, 611, 701, 655, 659, LCY-1475, 1487, 1485, 1484, 3411, 3546, LG-411S, 614, 475, 501, 604, TSRC-475E, 475R, 4202, 4230, 3201, Kraton D1102, D1184, SEBS-9550, 9551, 9552, 9554, Globalprene 6150, 6151, SBS (Polymers) 161B, 161C, 166, 6302, 172, 177, Dynasol 412, 411, 540, KTR-401)	
		2. Styrene Butadiene Co-Polymer (Styrolux-3G55, 684D, Styroclear-GH62, KR03, KR03 NW, KR99, KVEDEU027, XK43, PB5910, 210, CN08, CN07, 825, 805, 810, 830, PB-5903)	0.1190 kg
		3. Polystyrene (GPPS / HIPS)	0.0890 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:9/41/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Approved
HQ File :01/87/050/00372/AM14/	RLA File :03/94/040/00651/AM14/	Lic.No/Date:0310756244 30.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
<i>1</i>	<i>39011090</i>	<i>63/0- XLPE Compound</i>	<i>215.000</i>	<i>M.T</i>	<i>28043450.00</i>	<i>458226.31 US Dollars</i>
				Total	28,043,450.00	458,226.31

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
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1	39011090	LDPE Granules	212.850	M.T	19,858,905.00	319,275.00 US Dollars	1,489,417.88	Value & Qty
2	29096000	Di-Cumylperoxide (DCP)	4.300	M.T	1,176,824.00	18,920.00 US Dollars	88,261.80	Value & Qty
3	38123090	Antioxidant	2.150	M.T	1,337,300.00	21,500.00 US Dollars	100,297.50	Value & Qty
				Total	22,373,029.00	359,695.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/64/2009-PC-II dated 12.02.2014, the Committee approved following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LDPE Granules	0.990 kg
		2. Di-Cumyl Peroxide (DCP)	0.020 kg
		3. Antioxidant	0.010 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 10/41/87-ALC1/2013	Party Name:PUNEET RESINS LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
HQ File :01/87/050/00373/AM14/	RLA File :03/95/040/00610/AM14/	Lic.No/Date:0310756215 30.10.2013	Defer Date:05.03.2014
Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

Case No.: 5/37/87-ALC1/2013	Party Name:SATTIK EXPORTS PRIVATE LIMITED,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
HQ File :01/87/050/00340/AM14/	RLA File :02/24/040/00113/AM14/	Lic.No/Date:0210195918 01.11.2013	Defer Date:12.03.2014
Decision: A D/L No. 46011/109/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.:22/37/87-ALC1/2013	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Approved
HQ File :01/87/050/00357/AM14/	RLA File :05/23/040/00224/AM14/	Lic.No/Date:0510370416 06.11.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40052090	62/0- THERMOPLASTIC RUBBER (TPR) COMPOUND PACKED IN 12,000 NOS. OF POLY PROPYLENE LAMINATED BAGS WITH INSIDE LINER	300000.000	K.G	69120000.00	1080000.00 US Dollars
				Total	69,120,000.00	1,080,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40021930	STYRENE BUTADIENE STYRENE	237690.000	K.G	45,658,240.00	713,410.00 US Dollars	13,173,320.00	Qty
2	40029990	SYNTHETIC RUBBER	26730.000	K.G	8,726,400.00	136,350.00 US Dollars	2,517,745.00	Qty
3	39031990	POLYSTYRENE	44580.000	K.G	5,564,800.00	86,950.00 US Dollars	1,271,725.00	Qty
4	39021000	POLY PROPYLENE TOTAL WEIGHT 1,200.000 KGS.	1260.000	K.G	137,600.00	2,150.00 US Dollars	31,450.00	Qty
				Total	60,087,040.00	938,860.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/1/2014-PC-II dated 12.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Rubber (TPR) Compound	1 kg	1. Styrene Butadiene Styrene	0.7923 kg
		2. Synthetic Rubber	0.0891 kg
		3. Polystyrene	0.1486 kg
		4. Polypropylene Granules	As per packing policy
RLA may take consequential action as per Policy / Procedures.			

66	Case No.:23/37/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00358/AM14/	RLA File :05/23/040/00324/AM14/	Lic.No/Date:0510370443 06.11.2013	Defer Date:26.02.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 18.12.2013. Comments awaited from D/o C&PC.			

67	Case No.:1/37/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00336/AM14/	RLA File :05/23/040/00327/AM14/	Lic.No/Date:0510370559 08.11.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 18.12.2013. Comments awaited from D/o C&PC.			

Case No.:19/41/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Approved
HQ File :01/87/050/00382/AM14/	RLA File :34/24/040/00191/AM14/	Lic.No/Date:3410038459 15.11.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39075000	62/0- ALKYD RESIN VLK-3154-60%	18430.000	K.G	1834153.60	29488.00 US Dollars
				Total	1,834,153.60	29,488.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38231119	SOYA FATTY ACID / DFA - ITC HS 15220090 / OLEIC ACID - 38231200	4367.910	K.G	319,228.44	5,132.29 US Dollars	89,383.96	Value & Qty

2	29054200	PENTAERYTHRITOL / GLYCERINE - ITC HS 29054500	3575.420	K.G	322,467.19	5,184.36 US Dollars	90,290.81	Value & Qty
3	29173500	PHTHALIC ANHYDRIDE	4367.910	K.G	421,110.17	6,770.26 US Dollars	117,910.85	Value & Qty
4	29024400	MIX-XYLENE	1806.140	K.G	146,044.36	2,347.98 US Dollars	40,892.42	Value & Qty
5	32129010	SOLVENTS:- WHITE SPIRIT / OCS CUT - ITC HS 38140010 / MTO - ITC HS 27101990 / SLOP OIL - ITC HS 38256900	5713.300	K.G	319,830.53	5,141.97 US Dollars	89,552.55	Value & Qty
				Total	1,528,680.69	24,576.86		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 10.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin VLK – 3154 (60%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.237 kg
		2. Pentaerythritol / Glycerine	0.194 kg
		3. Phthalic Anhydride	0.237 kg
		4. Mix – Xylene	0.098 kg
		5. Solvents i.e. White Spirit / OCS Cut / MTO Industrial Solvent / Slop Oil	0.310 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 20/41/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Approved
HQ File :01/87/050/00383/AM14/	RLA File :34/24/040/00192/AM14/	Lic.No/Date:3410038458 15.11.2013	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
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1	39075000	62/0- ALKYD RESIN VLK-3070-70%	46740.000	K.G	4680637.08	75251.40 US Dollars		
				Total	4,680,637.08	75,251.40		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38231119	SOYA FATTY ACID / DFA (ITC HS CODE No. 15220090) / OLEIC ACID (ITC HS Code No. 38231200)	14489.400	K.G	1,058,958.11	17,025.05 US Dollars	296,508.27	Value & Qty
2	29054500	GLYCERINE / PENTAERYTHRITOL (ITC HS Code No. 29054200)	8880.600	K.G	800,941.31	12,876.87 US Dollars	224,263.57	Value & Qty
3	29173500	PHTHALIC ANHYDRIDE	12900.240	K.G	1,243,712.01	19,995.37 US Dollars	348,239.36	Value & Qty
4	29024400	MIX - XYLENE	2757.660	K.G	222,984.51	3,584.96 US Dollars	62,435.66	Value & Qty
5	32129010	SOLVENTS :- WHITE SPIRIT / OCS CUT (ITC HS Code No.38140010) / MTO / INDUSTRIAL SOLVENT (ITC HS Code No.27101990) / SLOP OIL (ITC HS Code No.38256900)	11825.220	K.G	661,975.94	10,642.70 US Dollars	185,353.26	Value & Qty
				Total	3,988,571.88	64,124.95		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 10.02.2014, the Committee approved following adhoc norms:

EXPORT ITEM			QTY	IMPORT ITEM	QTY
Alkyd Resin-VLK 3070 (70%)		1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.310 kg	
			2. Pentaerythritol / Glycerine	0.190 kg	
			3. Phthalic Anhydride	0.276 kg	
			4. Mix – Xylene	0.0590 kg	
			5. Solvents i.e. White Spirit / OCS Cut / MTO Industrial Solvent / Slop Oil	0.253 kg	
RLA may take consequential action as per Policy / Procedures.					

Case No.: 11/41/87-ALC1/2013	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Approved
HQ File :01/87/050/00374/AM14/	RLA File :03/95/040/00645/AM14/	Lic.No/Date:0310758093 18.11.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39094030	62/0- PARA OCTYL PHENOL FORMA;DEHYDE RESIN SP 1068/ SP 1068H PHENOLIC RESINS	20.000	M.T	5005260.00	80600.00 US Dollars
				Total	5,005,260.00	80,600.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29071110	PHENOL	8.640	M.T	872,294.40	13,824.00 US Dollars	210,702.71	Value & Qty
2	27101990	DI-ISOBUTYLENE	11.540	M.T	1,383,530.00	21,926.00 US Dollars	334,191.82	Value & Qty
				Total	2,255,824.40	35,750.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/99/2008-PC-II dated 13.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Para Octyl Phenol Formaldehyde Resin SP 1068 / SP 1068 H Phenolic Resins	1 kg	1. Phenol	0.432 kg
		2. Di-Isobutylene	0.577 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 5/35/87-ALC1/2013	Party Name:GARWARE POLYESTER LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
HQ File :01/87/050/00330/AM14/	RLA File :03/94/040/00683/AM14/	Lic.No/Date:0310758186	Defer Date:05.03.2014

19.11.2013

Decision: A copy of application has been forwarded to D/o C&PC on 23.01.2014. Comments awaited from D/o C&PC.

72	Case No.: 6/35/87-ALC1/2013	Party Name:JAGANNATH EXTRUSION INDIA LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00331/AM14/	RLA File :34/24/040/00176/AM14/	Lic.No/Date:3410038475 19.11.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/114/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

73	Case No.: 7/35/87-ALC1/2013	Party Name:JAGANNATH EXTRUSION INDIA LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00332/AM14/	RLA File :34/24/040/00182/AM14/	Lic.No/Date:3410038476 19.11.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/114/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

74	Case No.: 14/41/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00377/AM14/	RLA File :08/24/040/00362/AM14/	Lic.No/Date:0810126572 20.11.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2013. Comments awaited from D/o C&PC.			

75	Case No.: 19/37/87-ALC1/2013	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00354/AM14/	RLA File :04/24/040/00170/AM14/	Lic.No/Date:0410152116 21.11.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/112/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

76	Case No.: 20/37/87-ALC1/2013	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00355/AM14/	RLA File :04/24/040/00171/AM14/	Lic.No/Date:0410152160 21.11.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 18.12.2013. Comments awaited from D/o C&PC. However the Technical Representative of D/o C&PC requested to again furnish a copy of application to them. Hence, it was decided to again forward a copy of application to D/o C&PC.			

77	Case No.: 21/37/87-ALC1/2013	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00356/AM14/	RLA File :04/24/040/00180/AM14/	Lic.No/Date:0410152157 21.11.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/112/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

78	Case No.: 13/41/87-ALC1/2013	Party Name:ARVIND ANTICOR LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00376/AM14/	RLA File :08/24/040/00359/AM14/	Lic.No/Date:0810126597 22.11.2013	Defer Date:26.02.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

79	Case No.: 2/42/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00388/AM14/	RLA File :02/24/040/00135/AM14/	Lic.No/Date:0210196733 25.11.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.			

	Case No.: 15/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
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80	HQ File :01/87/050/00378/AM14/	RLA File :08/24/040/00365/AM14/	Lic.No/Date:0810126762 29.11.2013	Defer Date:05.03.2014
Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.				

81	Case No.:16/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00379/AM14/	RLA File :08/24/040/00366/AM14/	Lic.No/Date:0810126763 29.11.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

82	Case No.:21/41/87-ALC1/2013	Party Name:SONDEX HEAT EXCHANGERS INDIA PVT.LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00384/AM14/	RLA File :34/24/040/00218/AM14/	Lic.No/Date:3410038590 29.11.2013	Defer Date:12.03.2014
	Decision: A D/L No. 7/21/2014-TSW dated 31.01.2014 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

83	Case No.:12/41/87-ALC1/2013	Party Name:FLUID CARGO PVT LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00375/AM14/	RLA File :07/24/040/00049/AM14/	Lic.No/Date:0710100140 02.12.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

84	Case No.:1/38/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00362/AM14/	RLA File :04/24/040/00092/AM10/	Lic.No/Date:0410152902 13.12.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 23.01.2014. Comments awaited from D/o C&PC.			

85	Case No.: 1/41/87-ALC1/2013	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00364/AM14/	RLA File :52/24/040/00038/AM14/	Lic.No/Date:5210040543 26.12.2013	Defer Date:05.03.2014
	Decision: RLA, Surat has been requested through e-mail on 27.01.2014 for furnishing application expeditiously. Application awaited from RLA.			

86	Case No.: 22/41/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00385/AM14/	RLA File :04/24/040/00233/AM10/	Lic.No/Date:0410153668 30.12.2013	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 23.01.2014. Comments awaited from D/o C&PC.			

87	Case No.: 23/41/87-ALC1/2013	Party Name:METRO TYRES LTD	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00386/AM14/	RLA File :30/24/040/00043/AM14/	Lic.No/Date:3010099517 31.12.2013	Defer Date:05.03.2014
	Decision: RLA, Ludhiana has been requested through e-mail on 27.01.2014 for furnishing application expeditiously. Application awaited from RLA.			

88	Case No.: 1/42/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00387/AM14/	RLA File :04/24/040/00011/AM10/	Lic.No/Date:0410153796 01.01.2014	Defer Date:05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 23.01.2014. Comments awaited from D/o C&PC.			

89	Case No.: 1/45/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00393/AM14/	RLA File :26/24/040/00010/AM14/	Lic.No/Date:2610012344 24.01.2014	Defer Date:05.03.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for			

further consideration of the case.

90	Case No.:2/45/87-ALC1/2013	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:45/87-ALC1/2013 13.02.2014	Status: Deferred
	HQ File :01/87/050/00394/AM14/	RLA File :31/83/040/00198/AM14/	Lic.No/Date:3110062306 27.01.2014	Defer Date:05.03.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

Meeting ended with thanks to Chair and all participants.
